



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.04.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 120/9/HDB/2018
NAME OF THE COMPANY	AB Expressway Ltd
NAME OF THE PETITIONER(S)	Egis India Consulting Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	AB Expressway Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G. Reddy	Advocate	9502036363	
Abhijeet Talwar	Advocate	8074663733	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Sreeshylam	Advocate	8008883795	

ORDER

Learned counsel Mr. Abhijeet Talwar and Mr. Tarun G. Reddy present for Petitioner.

Learned counsel Mr. P. Sreeshylam present for Respondent.

Respondent counsel requested time to file counter.

Respondent shall file counter within one week.

List the matter on 10.05.2018


MEMBER (Judicial)